

(2013) 11 NGT CK 0002

National Green Tribunal Principal Bench New Delhi

Case No: Appeal No. 63 Of 2012

Haat Supreme Wastech
Pvt. Ltd. And Ors

APPELLANT

Vs

State Of Haryana And
Ors

RESPONDENT

Date of Decision: Nov. 28, 2013

Acts Referred:

- Environment (Protection) Act, 1986 - Section 2(a), 2(b), 2(c), 2(d), 2(e), 2(f), 2(g), 2(i), 2(j), 5, 6, 6(2)(a), 6(2)(c), 8, 25
- Motor Vehicles Act, 1939 - Section 92A
- Biomedical Waste Management & Handling) Rules, 1998 - Rule 2(d), 3(5), 5, 8
- Hazardous Waste Rules, 2008 - Rule 2, 2(d), 3(xv), 12, 13, 14

Citation: (2013) 11 NGT CK 0002

Hon'ble Judges: Swatanter Kumar, J; U.D. Salvi, J

Bench: Division Bench

Advocate: Raktim Gogoi, Sumit, Narender Hooda, R.M. Tatia, S.L. Gundly, J.C.Chandra Babu, N.P. Singh, Dinesh Jindal

Final Decision: Disposed Off

Judgement